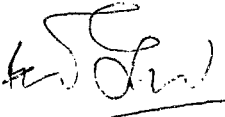


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA/TA/MP. No. 400/97 /199

K. R. Buglani Versus U.C.I & Ors.

Date of Order	Orders
25-9-97	Applicant- present- in person The applicant is directed to produce the original of the document at Annexure -A5 annexed to the OA. may be listed for admission on 20-11-97.  (RATAN PRAKASH) MEMBER (JUDICIAL)  (O. P. SHARMA) Administrative Member
20-11-97	Mr. K. L. Thawani, Counsel for the applicant The Learned counsel for the applicant seeks permission to withdraw the OA with permission to file a fresh application. Permission granted. The fresh application may be filed, if it is within the limitation period. The OA stands dismissed as having been withdrawn.  (Ratan Prakash) Judicial Member  (O. P. SHARMA) Administrative Member
Recd copy of the order Extra Set (20/97) Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken In The Case is, Fit For Consignment To Record.  Deputy Secy. Record Section Officer Digit. M. Keeper (Judicial)  25/11/97	